NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 454 of 2020

IN THE MATTER OF:

Sai Trading and Interiors

Versus

Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.Respondents

...Appellant

Company Appeal (AT) (Insolvency) No. 455 of 2020

IN THE MATTER OF:

Themes Adz

...Appellant

Versus

Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.

...Respondents

Company Appeal (AT) (Insolvency) No. 457 of 2020

IN THE MATTER OF:

G. Balaji

...Appellant

Versus

Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. ...Respondents

Present:	
For Appellant :	Ms. Madhusmita Bora and Mr. Pawan Kishore Singh,
	Advocates

<u>O R D E R</u>

20.03.2020 At the request of the learned counsel for the Appellant(s), this batch of three appeals be listed along with other connected appeals i.e. '*Company Appeal (At) (Insolvency) No. 442 of 2020*' on **1**st **April, 2020**.

[Justice Bansi Lal Bhat] Acting Chairperson

> [Shreesha Merla] Member (Technical)

/ns/gc/

Company Appeal (AT) (Insolvency) Nos. 454, 455 and 457 of 2020